

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3411
TO BE ANSWERED ON 5TH AUGUST, 2016**

EMERGENCY MEDICAL TRANSPORTATION FACILITY

3411. SHRI SHARAD TRIPATHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the present status of emergency medical transportation facility including emergency ambulance services in the country;
- (b) whether the Government has formulated any criteria/ guidelines for funding the projects related to emergency ambulance service for States/UTs;
- (c) if so, the details thereof along with the funds allocated/ utilised during the last three year, State/UT-wise;
- (d) the number of proposals for financial assistance received along with the number of them cleared/ pending during the last three years, State/UT-wise; and
- (e) the time by which the pending proposals are likely to be cleared?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): Public health being a State subject, the primary responsibility to provide healthcare services lies with the State Governments. However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs to strengthen their healthcare systems, including support for emergency ambulance services.

Under the Framework for Implementation of NHM, it is the endeavor to ensure universal access to emergency medical transportation facility with response time of not more than 30 minutes. However, the support under NHM is provided based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs) within their overall Resource Envelope.

State/UT-wise details of operational ambulances, including patient transport vehicles, are provided at Annexure-I.

The details of approvals and expenditures during the last three year, State/UT-wise towards Free Referral Transport and National Ambulance Service under NHM are provided at Annexure-II.

(d) & (e): Proposals for financial assistance for emergency medical transportation facility were received from all the States/UTs during the last three years, except Dadra & Nagar Haveli, Lakshadweep and Gujrat. Details of these proposals and their approvals, in the form of PIPs and Record of Proceedings (ROPs) respectively, are available at URL: <http://nhm.gov.in/nrhm-in-state/state-program-implementation-plans-pips.html>.

No proposal for emergency medical transportation facility received during the last three years is presently pending for approval.

Ambulances Operational under NHM (as on March 2016)

Sl.no.	State/UTs	Operational Ambulances
1	Bihar	885
2	Chhattisgarh	539
3	Himachal Pradesh	320
4	Jammu & Kashmir	331
5	Jharkhand	2322
6	Madhya Pradesh	1594
7	Orissa	935
8	Rajasthan	1341
9	Uttar Pradesh	2952
10	Uttarakhand	248
11	Arunachal Pradesh	0
12	Assam	931
13	Manipur	43
14	Meghalaya	42
15	Mizoram	60
16	Nagaland	75
17	Sikkim	0
18	Tripura	0
19	Andhra Pradesh	439
20	Goa	38
21	Gujarat	406
22	Haryana	375
23	Karnataka	911
24	Kerala	50
25	Maharashtra	3611
26	Punjab	242
27	Tamil Nadu	704
28	Telangana	316
29	West Bengal	2300
30	A&N Island	1
31	Chandigarh	15
32	D&N Haveli	0
33	Daman & Diu	7
34	Delhi	120
35	Lakshadweep	0
36	Puducherry	11
	All India	22164

State/UTs-wise SPIP Approval & Expenditure towards Free Referral Transport and National Ambulance Service under NHM from the FY 2013-14 to 2015-16

Rs. In lakhs

S. No.	State	2013-14				2014-15				2015-16			
		Free Referral Transport		National Ambulance Service		Free Referral Transport		National Ambulance Service		Free Referral Transport		National Ambulance Service	
		SPIP	Exp	SPIP	Exp	SPIP	Exp	SPIP	Exp	SPIP	Exp	SPIP	Exp
A. High Focus States													
1	Bihar	0.00	1120.10	641.29	544.40	8832.00	2320.42	1818.03	474.59	5930.40	3882.23	392.40	381.10
2	Chattisgarh	157.50	12.66	1228.40	4463.93	0.00	12.47	4028.84	6250.37	300.00	201.39	0.00	3533.62
3	Himachal Pradesh	28.43	8.41	722.40	935.88	644.45	279.31	650.15	645.20	615.00	426.15	660.80	660.80
4	Jammu & Kashmir	613.25	43.93	16.87	2034.48	874.40	439.51	56.76	641.36	874.38	443.60	858.58	21.78
5	Jharkhand	243.17	84.61	858.40	34.10	2017.55	2116.98	2980.00	7.84	2513.22	2271.21	2278.40	6.64
6	Madhya Pradesh	0.00	0.00	2763.79	6696.30	4282.00	3927.67	4150.73	3787.16	5219.30	5811.95	2497.69	8344.71
7	Orissa	430.17	1452.34	0.00	3485.32	2423.40	1639.97	1411.20	1545.53	3031.12	2880.48	1079.37	1044.72
8	Rajasthan	650.00	137.29	2258.48	2258.48	7112.75	5271.16	784.72	1795.52	5750.00	4461.31	3914.00	2206.00
9	Uttar Pradesh	351.28	38.19	8043.03	1602.41	2814.05	253.59	17580.55	13962.90	0.00	2.25	29228.92	25146.15
10	Uttarakhand	40.00	40.00	486.24	212.20	1160.00	773.88	639.50	609.88	1276.00	1053.24	477.60	599.45
	Sub Total	2513.79	2937.53	17018.90	22267.51	30160.60	17034.96	34100.48	29720.35	25509.42	21433.80	41387.76	41944.97
B. NE States													
11	Arunachal Pradesh	4.00	2.42	92.08	86.14	138.81	34.73	77.08	37.27	133.24	71.90	65.80	61.30
12	Assam	0.00	0.00	2822.40	2936.16	3980.00	1977.22	2034.00	1756.20	3530.54	3992.74	2946.56	2575.33
13	Manipur	0.00	1.28	265.20	141.79	321.88	216.12	301.00	114.95	239.40	355.64	318.32	777.22
14	Meghalaya	15.50	1.57	110.88	342.69	291.90	51.97	110.98	10.31	559.46	92.47	126.88	119.29
15	Mizoram	0.00	0.00	139.69	68.57	100.80	18.73	170.13	91.26	169.68	16.91	142.31	171.02
16	Nagaland	43.25	10.11	82.90	52.31	234.21	122.10	113.73	33.04	100.87	61.06	20.56	101.15
17	Sikkim	7.60	4.89	22.01	2.02	57.96	47.50	36.70	57.62	63.60	36.64	163.52	111.88
18	Tripura	28.39	9.65	357.96	17.12	562.50	245.67	0.00	0.00	274.00	274.14	498.56	0.00
	Sub Total	98.74	29.92	3893.12	3646.81	5688.06	2714.04	2843.62	2100.64	5070.79	4901.50	4282.51	3917.19
C. Non-High Focus States													
19	Andhra Pradesh	294.00	0.00	0.00	0.00	1531.69	1860.78	2932.40	4079.42	921.84	1744.59	1118.40	1901.69
20	Goa	0.00	0.00	79.20	138.00	62.50	24.10	249.60	209.99	69.38	0.08	203.60	27.99
21	Gujarat	162.50	52.14	0.00	0.00	1075.43	1266.28	0.00	0.00	867.39	531.86	0.00	0.00
22	Haryana	54.96	48.82	3573.56	2109.94	637.44	801.59	2018.27	2722.30	680.61	565.01	3062.63	2983.06
23	Karnataka	0.00	0.00	4784.87	212.51	285.00	85.64	1257.63	3184.03	635.00	119.64	1687.40	890.94
24	Kerala	24.94	30.60	1033.36	579.88	310.65	308.53	2502.00	206.26	429.84	401.74	612.60	0.00
25	Maharashtra	0.00	0.00	7809.20	8762.00	5137.27	4270.28	2872.00	17560.10	5285.62	3108.67	2028.38	2028.38
26	Punjab	0.00	0.54	0.00	0.00	353.51	128.47	0.00	0.00	492.27	210.78	0.00	0.00
27	Tamil Nadu	0.00	449.33	2025.20	2530.33	4500.00	5762.09	1408.05	5052.31	3144.17	2162.05	2679.20	1110.49
28	Telangana	0.00	0.00			1091.09	1109.50	2594.40	758.40	635.36	247.80	758.40	758.62
29	West Bengal	0.00	16.72	0.00	0.00	6447.00	5964.45	0.00	0.00	6347.69	6257.27	1250.00	15.19
	Sub Total	536.40	598.14	19305.39	14332.66	21431.58	21581.69	15834.35	33772.81	19509.17	15349.50	13400.61	9716.36
D. Small States/UTs													
30	A & Nicobar Islands	0.00	0.00	0.00	0.00	0.00	39.83	0.00	0.00	0.00	0.14	0.00	0.00
31	Chandigarh	0.00	0.00	122.68	10.13	0.00	0.00	38.42	10.36	0.00	0.00	65.28	23.54
32	Dadra & Nagar Haveli	1.20	0.95	0.00	0.00	29.40	0.00	0.00	0.00	17.25	3.46	3.90	0.00
33	Daman & Diu	0.00	5.18	68.07	57.71	0.00	0.32	20.57	15.41	0.00	0.00	21.40	23.82
34	Delhi	20.00	0.15	3040.00	872.58	0.00	0.00	648.00	288.00	0.00	0.00	988.00	288.00
35	Lakshadweep	0.40	0.00	0.00	0.00	6.25	0.22	0.00	0.00	1.70	0.22	0.00	0.00
36	Puducherry	0.00	0.00	86.97	90.65	35.00	6.61	32.20	69.94	50.00	16.80	10.00	41.77
	Sub Total	21.60	6.28	3317.72	1031.07	70.65	46.98	739.19	383.71	68.95	20.62	1088.58	377.13
	Grand Total	3170.53	3571.87	43535.13	41278.05	57350.89	41377.67	53517.64	65977.51	50158.33	41705.42	60159.46	55955.64

Note:

1. SPIP stands for State Program Implementation Plan.

2. Above mentioned Expenditure figures are as reported by States/UTs and includes expenditure against Central Release, State share & unspent balances at the beginning of the year.

3. The above figures are as per FMR reported by State/UTs.